

(b) If so, when will it be formed; and

(c) the details of the scheme?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) to (c) The position remains the same as stated last in the House on 20th February, 1959.

Shri Keshava: May we know the basis for recruitment?

Shrimati Alva: Unless the report is before us, we cannot say anything

पाकिस्तान के पर्यटक

*११११. श्री बाबूदेवी : क्या बिस्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाकिस्तान से कार द्वारा भारत आने वाले कई विदेशी पर्यटकों को सीमा पर सीमा शुल्क अधिकारियों द्वारा रोक दिया गया ,

(ख) यदि हां, तो उस का क्या कारण है ;

(ग) क्या यह सच है कि भारत सरकार उस अन्तर्राष्ट्रीय समझौते की सदस्य है जिस के अनुसार बीसा रखने वाले व्यक्ति को अपनी कार एक देश से दूसरे देश के अन्दर किसी अतिरिक्त शुल्क के दिये बिना ले जाने की स्वीकृति है ; और

(घ) अधिष्य में इस सम्बन्ध में प्राति को दूर करने के लिये और भारत आने वाले पर्यटकों को असुविधा से बचाने के लिये क्या कार्यवाही की गई है ?

बिस्त उपमंत्री (श्री ब० रा० भगत) :

{ख} से {घ}. सभा की भेज पर एक विवरण प्रकाशित किया गया है जिस में पूरी गई बातें कागर्द गई हैं ।

विवरण

{क} और {ख}. श्री हां । पाकिस्तान के एक सम्बन्धी अनुसन्धि सच (कार्नेट डिप्लोम) के आधारे पर अती हुई आठ मोटर-
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गाड़ियों को दिल्ली के केन्द्रीय उत्पादन-शुल्क संचाहक (कलेक्टर भाक सेन्ट्रल एक्साइज, दिल्ली) ने अटारी में १९५९ में इस्तफिरो रोका था कि उन्हीं ने वे परमित नहीं बिबलस्ये वे जो, सीमा-शुल्क भदा करने पर दिये जाते हैं और जिन्हें बाणिल्य और उद्योग मंत्रालय द्वारा जारी की गई, २७ फरवरी, १९५८ की, सार्वजनिक सूचना संख्या १८-आई टी सी (पी एन), ५८ के अनुसार बिबलसाना जरूरी था ।

(ग) जी हा । भारत ने सड़कों पर चलने वाली गैर-सरकारी गाड़ियों के अस्थावी आयात सम्बन्धी सीमा-शुल्क समझौते को, कुछ शर्तों के साथ, स्वीकार किया है । जहां तक भारत का सम्बन्ध है, यह समझौता ३ अगस्त, १९५८ से लागू हुआ है । यदि आयात भारत द्वारा स्वीकृत समझौते के अनुसार किया जाता है तो कोई शुल्क नहीं लिया जाता ।

(घ) भारत आने वाले पर्यटकों को असुविधा न हो इसलिये अब ऐसे मामलों में वे परमित दिखलाने का नियम नहीं रहा जो सीमा-शुल्क भदा किये जाने पर दिये जाते हैं ।

श्री बाबूदेवी : क्या मैं जान सकता हूं कि इन आठ मोटर गाड़ियों को सीमा पर कितनी देर तक रोका गया ?

श्री ब० रा० भगत : ६ आदमियों को तो दो दिन में गाड़ी लौटा दी गई और २ आदमी वापिस चले गये, आये नहीं ।

Shri Vajpayee: According to the statement India has ratified the Customs Convention on the Temporary Importation of Private Road Vehicles, subject to certain reservation. May I know what those reservations are?

Shri B. R. Bhagat: They are reservations regarding the definition of the legal persons under article 1(e) of the Convention. Generally, persons normally resident outside India who on

the occasion of a temporary visit to India took up paid employment, or any other form of gainful employment were excluded from the purview of the exemption. That is the only reservation.

Shri Ramanathan Chettiar: What is the amount spent by the tourists who had come from Pakistan last year?

Shri B. E. Bhagat: That is a separate question. If the hon. Member tables one, I will answer it.

Underground Fire in Collieries

*1113. **Shri S. A. Mehdi:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that fire has appeared from underground on Pandra Branch siding on the eastern side of railway track;

(b) if so, the action taken in the matter; and

(c) whether it is also a fact that output of about 26 collieries in Mugma field has been affected due to this fire?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes.

(b) Necessary steps such as flooding the area with water and sealing off the fire by pumping in sand with water have already been taken under the supervision of the Coal Board.

(c) The operation of the pilot train supplying loading wagons over the siding to the collieries situated in the area was suspended by the Eastern Railway; this may have affected the output to some extent.

Shri S. A. Mehdi: What is the extent of the damage done by fire?

Sardar Swaran Singh: It is really very difficult to estimate damages in such cases of fire.

WRITTEN ANSWERS TO QUESTIONS

Central Mechanical Engineering Research Institute, Durgapur

*1102. { **Shri Pangurkar:**
 { **Shri P. G. Deb:**

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No. 1556 on the 30th March, 1959 and state the further steps taken for the establishment of the Central Mechanical Engineering Research Institute at Durgapur?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): The construction work of the Multipurpose Shed for the Institute is progressing satisfactorily. The construction work of Workshop Main Building has also been awarded to contractors and is expected to start shortly. Tenders for the construction of staff quarters have been invited and construction work is expected to begin soon after the monsoons are over. Recruitment of staff and procurement of equipment is in progress. Library is being organised.

Audit Reports of Central Universities

*1103. { **Shri Damani:**
 { **Shri Narasimhan:**

Will the Minister of Education be pleased to state:

(a) whether Government have taken any decision on the proposal that Audit Reports on the accounts of the four Central Universities should be presented to Parliament; and

(b) if so, the nature of the decision taken?

The Minister of Education (Dr. K. J. Shrinani): (a) and (b). The proposal is still under consideration.